

# Central Electricity Regulatory Commission

4th Floor, Chandernagore Building, 36 Janpath, New Delhi-110001  
Phone: 23353505, FAX: 28753923

Petition No. 28/TL/2023

Dated: 20.03.2023

## **NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003**

An application under Sections 14, 15, 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by Kishtwar Transmission Limited, F-1, The Mira Corporate Suites, 1 & 2 Ishwar Nagar, Okhla Crossing, Mathura Road, New Delhi-110065 to establish inter-State Transmission System for "Transmission System for Evacuation of Power from Pakaldul HEP in Chenab valley HEPs-Connectivity System" on Build, Own, Operate and Maintain (BOOM) basis consisting of the following elements:

### **Transmission System Evacuation of Power from Pakaldul HEP in Chenab Valley HEPs – Connectivity System**

| S. No. | Name of Transmission Element  | Scheduled COD in months from Effective Date        |
|--------|---|--|
| 1.     | Establishment of 400/132 kV pooling station at Kishtwar (GIS) along with Bus Reactor at Kishtwar pooling station by LILO of one circuit of Kishenpur – Dulhasti 400kV D/C (Quad) line (Single Circuit Strung)<br>i. 400 kV pooling station with 420 kV, 41.67 MVAR, I-Phase Bus Reactor – 4 nos. (including one spare unit)<br>ii. Reactor Bay – 1 no.<br>Future Scope: Space for<br>i. 765/400 kV ICT along with bays – 3 nos.<br>ii. 400/220 kV ICT along with bays – 2 nos.<br>iii. 400/132 kV ICT along with bays – 2 nos.<br>iv. 765 kV line bays along with switchable line reactor – 6 nos.<br>v. 400 kV Line bays – 8 nos.<br>vi. 220 kV Line bays – 4 nos.<br>vii. 132 kV Line bays – 2 nos.<br>viii. 765 kV Reactor along with bays – 1 nos.<br>ix. 400 kV Reactor along with bays – 1 nos. | Matching timeframe of Pakaldul HEP i.e. 01.04.2025 |
| 2.     | LILO of one circuit of Kishenpur – Dulhasti 400 kV D/c (Quad) line at Kishtwar  |  |
| 3.     | 2 Nos. of 400 kV bays at Kishtwar (GIS) for LILO of one circuit of Kishenpur – Dulhasti 400 kV D/c (Quad) line<br>400kV line bays – 2 Nos.  |  |
| 4.     | 1 No. of 400 kV line bay at Kishtwar (GIS) for 2nd circuit stringing of Kishtwar – Kishenpur section<br>400kV line bay – 1 No.  |  |
| 5.     | 7x66.67 MVA, I-Phase 400/132 kV ICT along with associated bays at Kishtwar Pooling station<br>i. 66.67 MVA, I-Phase 400/132kV ICT- 7 nos. (including one spare unit)<br>ii. 400 kV ICT bays – 2 nos.<br>iii. 132kV ICT bays – 2 nos.<br>iv. 132kV Bus Coupler bay – 1 no. #   | Matching Timeframe of Kishtwar pooling Station     |
| 6.     | 4 nos. of 132 kV bays<br>132 kV line bays (GIS) – 4 nos.  |  |

# To fulfil the requirement of bus switching scheme.

Note:

1. **Implementation Time frame:**

Sl. No. 1-4: to be implemented in matching timeframe of Pakaldul HEP i.e. 1.4.2025

Sl. No. 5-6: to be implemented in matching timeframe of Kishtwar pooling Station."

2. The applicant has been selected as the Transmission Service Provider with the lowest levelized transmission charges of ₹ 388.46 million per annum on the basis of the competitive bidding carried out by PFCCL, in accordance with the Guidelines issued by the Central Government under Section 63 of the Act.

3. The Central Transmission Utility of India Limited vide its letter dated 6.1.2023 has recommended for grant of transmission licence to the applicant to establish the proposed transmission system.

4. Based on material available on record, the Commission has, vide order dated 20.3.2023 in Petition No. 28/TL/2023, proposed to issue transmission licence to the applicant for establishing the transmission system as noted in para 1 above.

5. A copy of the application, along with its annexures and enclosures, made by the applicant for grant of inter-State transmission licence to Kishtwar Transmission Limited before the Commission can be accessed at the website [www.sterilepower.com](http://www.sterilepower.com) or inspected by any person in the Commission's office by following the laid down procedure.

6. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant transmission licence to the applicant, as aforesaid, be sent to the undersigned by 11.4.2023 at the above noted address. The suggestions or objections received after the specified date shall not be considered.

7. The application shall be taken up for further hearing by the Commission on 13.4.2023. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-  
(Harpreet Singh Pruthi)  
Secretary